Within the constraints of budgetary resources, Government has been providing support to the loss making fertilizer PSUs to enable them to meet their working capital requirements and/ or critical capital expenditure. In 1997-98, the budgetary support extended to the PSUs has been as follows:

(Rs. in Crore)

Sl.No.	Name of PSUs	1997-98
1.	HFC	184.34
2.	FCI	318.15
3.	PPL	15.00
4.	PPCL	6.00
5.	PDIL	2.00
6.	FACT	37.88

Disinvestment of shares in profit-making Public Sector Units

1823. SHRI A. VIJAYA RAGHAVAN: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government have taken any decision to disinvest the profit making public sector units;

(b) if so, the details thereof;

(c) whether FACT Udyogamandal (Kerala) has been enlisted for disinvestment; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A. K. PATEL): (a) to (d) The Government has referred 50 Public Sector Enterprises to the Disinvestment Commission for consideration. These included profit making enterprises as well as those which have been incurring losses. The Commission has so far given its recommendations in respect of 41 of these Public Sector Enterprises including Fertiliser and Travancore Limited (FACT). The recommendations of the Commission are advisory in nature. The decision of the Government on the recommendations of the Commission will be taken keeping all aspects in view.

Import of Bulk Drugs

1824. SHRI RAHASBIHARI BARIK: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government are importing bulk drugs;

(b) if so, since when and the amount of bulk drugs imported during last three years; and

(c) the year-wise details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A. K. PATEL): (a) to (c) No, Sir.

भारत-ओमान संयुक्त उर्वरक परियोजना

1825. **श्री चीमनभाई हरीभाई शुक्ला:**
श्री गोपालसिंह जी॰ सोलंकी:

क्या रसायन और उर्वरक मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार का ध्यान विगत एक माह से अंग्रेजी दैनिक "दि पॉयनियर" में भारत-ओमान संयुक्त उर्वरक परियोजना से संबंधित प्रकाशित हुए समाचारों की ओर दिलाया गया है, जिनमें बड़े पैमाने पर हुए वित्तीय गबन तथा घोटालों का पर्दाफाश किया गया है;

(ख) इन समाचारों के प्रति अब तक सरकार की क्या प्रतिक्रिया रही है;

(ग) क्या सरकार ने इस प्रकरण की कोई उच्च-स्तरीय जांच करायी है अथवा करायी जा रही है; और

(घ) क्या सरकार ने उक्त संयुक्त परियोजना से संबंधित सभी दस्तावेज सभा पटल पर रखने का कोई निर्णय लिया है?

रसायन और उर्वरक मंत्रालय में राज्य मंत्री (डा॰ ए॰ के॰ पटेल): (क) और (ख) सरकार का ध्यान हाल ही में "पायनियर" में प्रकाशित समाचार की ओर दिलाया गया है जिसमें ओमान इंडियन फर्टिलाइजर प्रोजेक्ट (ओआईएफपी) के लिये इन्जीनियरिंग, अधिप्राप्ति और निर्माण (ईपीसी) ठेके हेतु वरीय बोलीदाता के चयन में अनियमितताओं तथा परियोजना